

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/2856 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 14th August, 2020

Sub: **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2020/1820, dtd. 12.08.2020,

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with the official vehicle, at your own cost, from the morning of 15.08.2020 (after the Independence Day celebrations at the Court premises of District & Sessions Judge, Baksa, Mushalpur), till the morning of 17.08.2020, subject to adherence to lockdown protocols.

The Additional District & Sessions Judge, Baksa, Mushalpur and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/2857 /A, dated 14.8.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)